

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 20.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15017/2019	L. Krishnoji Rao	A.R.S.R.
2	R.A.15016/2019	R.T.N.	Y.N.S.R
3	R.A.15004/2019	B.M. Lokesh	G.K.
4	R.A.15001/2017	N. Ramesh	B.L.K
5	R.A.15023/2019	R. Manjunath Reddy	N.K.S.
6	M.A.15009/2019	N.D.Onkarappa	A.R.S.R.
7	M.A.15110/2019	R.M.G.	W.M.S.
8	M.A.15092/2019	A.R.S.R.	
9	M.C.15052/2020	D.N.N.	M.M.
10	R.A.15001/2019	Y.S.	S.R.S.
AFTERNOON SESSION			
1	R.A.15033/2018	R.T.N.	B.M.B.
2	R.A.15035/2018	B.M.B.	R.T.N.
3	R.A.15025/2020	M.C.S.	
4	R.A.15026/2020	Shashikumar R.	
5	Misc.15001/2020	Chandan	
6	R.A.15056/2017	K.R. Anantha Murthy	T.S.R.
7	CrI.R.P. 15007/2020	Venkata Reddy C.L.	
8	CrI.A.15007/2019	N. Srinivasmurthy	N.K.S.
9	CrI.A.15003/2019	G. Manjunath	P.P.
10	CrI.A.15005/2019	Manjunath B.R.	P.R.
Judgment \ Orders			
1	R.A.15065/2019	M. Maheshdas	
2	M.C.15056/2020	H.A. Gangaraju Reddy	
3	CrI.Misc.15103/2020	Subhash Chandra Bose	P.P.

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 20-08-2020.

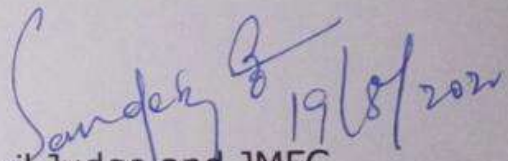
MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	Ex.	4/20	- Durga Devi V/s. Govardhana
2.	Ex.	3/20	- A.V.L.N. Raju V/s. Jayendra
3.	O.S.	234/18	- Nagaraju V/s. Chikkamuniyamma
4.	O.S.	381/09	- Basamma V/s. Dyavamma
5.	O.S.	819/19	- Nagamma V/s. Munichikkanna
6.	O.S.	704/19	- Sharadamma V/s. Gowramma
7.	O.S.	811/14	- Anitha V/s. Anjanappa
8.	O.S.	2202/06	- Varalakshmi V/s. Muniyamma
9.	O.S.	248/09	- Thimmakka V/s. Kenchamma
10.	O.S.	365/18	- Kamakshamma V/s. Ramanjinappa
AFTERNOON SESSION			
11.	O.S.	936/19	- Chowdamma V/s. Appajappa
12.	O.S.	747/19	- Prema V/s. Ramakka
13.	O.S.	673/14	- Muniyappa V/s. Muniraju
14.	O.S.	313/18	- Pushpa V/s. Channakrishnappa
15.	O.S.	1670/06	- Saraswathamma V/s. Muninanjegowda
16.	O.S.	378/20	- Muniraju V/s. Munivenkatappa
17.	O.S.	949/19	- Narasamma V/s. Muninanjappa
New Suits - Plaintiff/Defendants Name			
18.	O.S.	547/20	- Arjun Khanum V/s. H.R. Gowda
19.	O.S.	548/20	- Mohamed Mukthiyar V/s. M. Hanumanthaiah
20.	O.S.	549/20	- Sayed Wasim Ahmad V/s. M. Hanumanthaiah

I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 20-08-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>SETTLEMENT</u>
1. FDP 6/2016	1. C.C.942/19
2. O.S.330/2020 ACJ	2. O.S.580/19-ACJ
3. C.C.3615/2020 ACJ	
4. C.C.4965/2018	<u>HEARING</u>
5. C.Mis.140/2020 (S.P.Muniraju)	3. P.C.R...../20 (N.Gopal)
6. C.Mis.139/2020 (Rajani)-ACJ	4. C.Mis...../20 (Rathnamma)
7. P.C.R...../20 (Anand.S.M)	5. C.Mis...../20 (Tejaswini)
8. Cr.148/19 (Bagaluru P.S.)	6. C.Mis...../20 (Sriramaiah)-ACJ
9. Cr.83/2020 (Bagaluru P.S.)	<u>NEW SUIT</u>
10. Cr.157/19 (Airport P.S.)	7. O.S.343/2020 (Pachappa)
	8. O.S.344/2020 (Ashwini)
	9. O.S.345/2020 (C.Murali)
	10. O.S.346/2020 (Mahendranathan)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.